

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 61/RP/2016 alongwith I.A. No. 58/2016

Subject : Review of the order dated 29.7.2016 in Petition No. 127/TT/2014.

Date of Hearing : 15.12.2016

Coram : Shri Gireesh B. Pradhan, Chairperson
Shri A. K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M. K. Iyer, Member

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Karnataka Power transmission Corporation Limited and 16 others

Parties present : Shri Sanjay Sen, Advocate, PGCIL
Shri Rakesh Prasad, PGCIL
Shri M.M. Mondal, PGCIL
Shri K.K. jain, PGCIL
Shri Jasbir Singh, PGCIL
Shri S.S. Raju, PGCIL
Mrs. Manju Gupta, PGCIL
Shri S. Vallinayagam, Advocate, TANGEDCO

Record of Proceedings

Learned counsel of the TANGEDCO sought time to file reply on the issue of "admissibility".

2. Taking into consideration the request of the learned counsel for TANGEDCO, the Commission directed to list the instant review petition alongwith Review Petition No. 54/RP/2016 on 19.1.2017.

3. The Commission directed the respondents to file their reply by 30.12.2016 on the issue of "admissibility" with an advance copy to the petitioner who shall file its rejoinder, if any, by 8.1.2017.

By order of the Commission

sd/-
(T. Rout)
Chief (Law)

